

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:155

ANSWERED ON:23.02.2010

MOVEMENT OF FOODGRAINS

Adhalrao Patil Shri Shivaji;Viswanathan Shri P.

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether there is any restriction on the movement of foodgrains in the country;
- (b) if so, the details thereof and the reasons therefor;
- (c) the manner in which the Government ensures that there is no regional disparity in the availability of foodgrains in the country; and
- (d) the detailed plans prepared for the proposed new food security scheme?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a): No, Madam.

(b): In view of (a) above does not arise.

(c): Food Corporation of India is maintaining food grains stocks in all States/Union Territories to meet monthly allocation made by the Government under Targeted Public Distribution System & Other Welfare Schemes.

(d): Government of India proposes to enact the National Food Security Act that will provide a statutory basis for a framework which assures food security for all.